

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/2001(pt.)/7861/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Darak Ullah,
Presiding Officer, MACT No. 2,
Kamrup(M), Guwahati.

Dated Guwahati, the 17th August, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT2K/3332/23 Dated 17.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.08.2023, alongwith station leave permission, from the evening of 18.08.2023 till the morning of 21.08.2023**, has been granted. The Presiding Officer/Member, MACT No. 1, Kamrup (M), and in his absence, the Presiding Officer/Member, MACT No. 3, Kamrup(M) would be in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001(pt.)/7862-7864/A, dated , 17-08-23

Copy to:

1. The Presiding Officer/Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Presiding Officer/Member, MACT No. 3, Kamrup(M), Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)